

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 196 OF 2015 &
IA NO. 335 OF 2015**

Dated: 28th October, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

BSES Rajdhani Power Ltd. & Anr.

Versus

Delhi Electricity Regulatory Commission

...Appellant(s)

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : present

ORDER

Admit. Issue notice to the Respondents returnable on 04.11.2015. Dasti in addition is permitted.

List the matter on **04.11.2015** before Court II. Tag to Appeal No. 186 of 2015.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/dk